

**HIGH COURT OF JAMMU AND KASHMIR
AT JAMMU**

(Through Virtual Mode)

EMG-Bail App No. 07/2020
EMG-CrIM No. 09/2020

Mohd. Ashraf Bhat

...Applicant/Petitioner

Through :- Mr. Vivek Sharma, Advocate.

v/s

UT of Jammu and Kashmir and anr. ...Non-applicant(s)/Respondent(s)

Through :- Mr. Aseem Sawhney, AAG.

Coram: HON'BLE MR. JUSTICE PUNEET GUPTA, JUDGE

ORDER

Mr. Aseem Sawhney, learned AAG has filed the status report in the application. The medical report of the applicant has also been filed.

Heard learned counsels for the parties.

Reserved for orders.

**(PUNEET GUPTA)
JUDGE**

Jammu
08.05.2020
Pawan Chopra